

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

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**18. O.A. No.060/00866/2014**

**MAMTA**

**APPLICANT**

**VS.**

**UNION OF INDIA & OTHERS**

**RESPONDENTS**

**11.12.2014**

Present: None for the applicant.

Sh. Tarun Walia, proxy for Sh. Deepak Agnihotri, counsel for the respondents

1. None has put in appearance on behalf of the applicant even after the revised call. Vide order dated 5.11.2014 learned counsel for the applicant was accorded last opportunity to produce notification through which service matters regarding District Health and Family Welfare Society have been brought under the jurisdiction of this Tribunal. Matter was posted for 17.11.2014 but the applicant was not represented on that date hence the matter was adjourned for today. Same is the position today.
2. In view of above, the O.A. is dismissed in default for non-prosecution.

  
**(RAJWANT SANDHU)**  
**MEMBER (A)**

  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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